

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5995
ANSWERED ON:26.04.2001
IRREGULARITIES COMMITTED AT PATNA JUNCTION
ARUN KUMAR

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways are incurring losses to the tune of thousands of rupees daily at the Patna Junction parcel office;
- (b) if so, the number of complaints received during the last three years;
- (c) the details of amount claimed by the traders along with their names and also the money paid to them; and
- (d) the measures being taken by the Government to stop irregularities at Patna Junction parcel office?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) No, Sir, except by way of compensation claims.
- (b) During the year 1998-1999, 1999-2000 and 2000-2001, 41, 20 and 05 complaints respectively were received.
- (c) Details of amount claimed and amount paid are as under:

Year Amount claimed Amount paid in rupees

1998-1999	32, 44, 38,009/-	27, 89, 874/-
1999-2000	9, 47, 47, 446/-	32, 15, 741/-
2000-2001	1, 55, 38, 877/-	35, 61, 418/-

Information regarding names of traders is being collected and will be laid on the table of the Sabha.

- (d) In order to prevent loss of Railway revenue on account of payment of compensation claims for loss/damage of parcel consignment at Patna Junction parcel office, Railways have taken measures including instructions to the concerned division to step up security to stock recurrence of theft/pilferage, prevent over carriages, Conduct Claims Prevention Checks and Surprise and regular Inspections. Such measures are continuing process and undertaken regularly.